

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

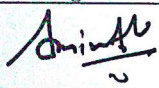
**PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. [Dhir & Dhir Associates]	Advocate.	9949216962.	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Basareddy's		9911177521	
A Sundeep Reddy			

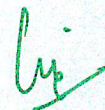
**ORDER**

Counsels representing both sides are present. Petitioner's counsel filed rejoinder and furnished copy of the same to the other side. For hearing submissions, matter adjourned at request of both side. Put up the matter on 21.01.2020.



**MEMBER TECHNICAL**

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**MEMBER JUDICIAL**